CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 397 of 1996

Thursday, this the 4th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

E. Abdullakutty, Lascar I Class, Coast Guard District No.4, Cochin- 682 004.

.. Applicant

By Advocate Mr P.M. Mohammed Shiraz.

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- 1 Commandant District Commander,
 Mukhyalaya,
 Tatarakshak Zilla No.4,
 Headquarters, Coast Guard District No.4,
 Cochin- 682 004.
- The Commander, Coast Guard Region (West), Golfadevi Temple Road, Prabhadevi P.O., Bombay-400 025.
- 3 The Director General, Coast Guard Headquarters, National Stadium Complex, New Delhi - 110 001.

.. Respondents

By Advocate Mr Mathews J Nedumpara, ACGSC

The application having been heard on 4th April 1996, the Tribunal on the same day delivered the following:

ORDER

Applicant seeks a declaration that he is entitled to be promoted to the post of 'Serang'. A further direction is also sought to restrain respondents from making a direct appointment.

The manner in which the appointment is made must be governed by the Rules. If applicant has any grievance, he may make a detailed representation before third respondent. Third respondent shall consider the

same and pass a speaking order thereon within four weeks of the date of receipt of the representation.

- 3 Standing counsel submits that status quo as on today will be maintained until a decision is taken on the representation. We record the submission.
- Application is disposed of as aforesaid without expressing any opinion on the merits. No costs.

Dated the 4th April, 1996.

Hankavannair

CHETTUR SANKARAN NAIR (J) VICE CHAIRMAN